

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(IB)-16(PB)/2020

IN THE MATTER OF:

Parveen Aggarwal	...	Applicant/Petitioner
Vs		
Emaar MGF Land Ltd and anr.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 19.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

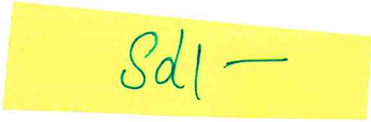
SH. HEMANT SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Divyam Agarwal, Ms. Pallavi Kumar, Advocates

ORDER

List on 20.01.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT SARANGI)
MEMBER (TECHNICAL)

19.01.2021
Deepak Kumar